

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

**Item No. 213  
338/252/ND/2020**

**IN THE MATTER OF:**

**M/s Solitarie Farms Pvt. Ltd.**

**...APPELLANT**

**Vs**

**Registrar of Companies**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 14.10.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant**

**:Mr. Himanshu Harbola, Advocate  
with CS Mr. Navneet Kaur, PCS**

**For the ROC**

**:**

**For the Income Tax Department**

**:Mr. Kunal Sharma, Sr. St.  
counsel and Mr. Zehra Khan, Jr.  
St. counsel**

**ORDER**

Heard the submissions made by the counsel for the petitioner. Learned Counsel for the Income Tax Department is present and prayed for grant of time in the matter. None appeared on behalf of the ROC. Let this matter be listed after three weeks. Post the matter to 6<sup>th</sup> November, 2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Annu)